

Hon'ble Mr. Justice S.A. Bobde

Voluntary Disclosure of Assets

(In terms of the Resolution adopted in the
Full Court Meeting held on May 17, 1997)

Items	Description	Particulars/Value		Remarks
		A (Self)	B (Spouse)	
	Building	"Shrinivas Bhavan", Akashwani Square, Civil Lines, Nagpur bearing Municipal House No. 225. (City Survey No. 1722/2, plot area 2355.6 Sq. Mtr.)	----	Inherited Property.
		Building bearing Municipal House No.221, Civil Lines Nagpur on plot; City Survey No. 1723, Plot area 4712.60 Sq. Mtr. belonging to HUF	----	Inherited property.

	Flat	Half share in Flat No. B-7, Nyay Sagar Cooperative Housing Society Ltd. S. No. 341 (P), Plot No. 629 (P), Bandra (E), Mumbai	----	Applied to Government for transfer of half share to son.
Securities And Investment	Mutual Funds	Axis Equity Fund :- Rs. 2,00,000/-	----	
		Axis Long Term Equity Fund: Rs.4,00,000/-		
	LIC Policies	Four Policies. Sum Assured Rs.2,00,000/- approx.		
	Fixed Deposits	Rs.12,30,541/-	----	
	GPF	Balance as on 31.08.2013 is Rs.16,39,390/-		

	Saving Bank Accounts: (Individual) (As on 14.09.2013)	Rs.21,58,032/-	----	
	Saving Bank Accounts: (HUF) (As on 14.09.2013)	Rs.3,19,986/-	----	
Other Assets/ Movables	Jewellery	Two Gold Rings 25 gms. Approx.	----	
	Vehicles	----	----	

This Statement is voluntary.